

(b) and (c). In such cases notices under Delhi Development Act 1957 are issued to remove the misuse/unauthorised construction. Such notices were issued in about 680 cases from 1.4.91 till date.

Expenditure on Telephones In KVIC

105. SHRI ARVIND NETAM: Will the PRIME MINISTER be pleased to State:

(a) the total amount of expenditure incurred on the telephones of the New Delhi representative office of the Khadi and Village Industry Commission during the last one year; and

(b) whether the Government propose to take any steps to restrict this expenditure in the said establishment?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P.J. KURIEN): (a) There are three telephones located in the office of the Resident Representative of Khadi & Village Industries Commission, New Delhi and the total expenditure incurred on these three telephones for the year 1990-91 is Rs. 3,06,302/-.

(b) Government has already imposed restriction on telephone expenditure by way of 10% cut with reference to the period September - November 1990 as a general economy measure.

Allocation of Funds by KVIC

106. SHRI ARVIND NETAM: Will the PRIME MINISTER be pleased to State:

(a) whether crores of rupee were allocated to two districts in Uttar Pradesh by the Khadi and Village Industries Commission during the last two years;

(b) if so, the details thereof; and

(c) the reasons for such allocation?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P.J. KURIEN) (a) to (c). Information is being collected and will be laid on the Table of the House.

[English]

Fire at Kakrapar Atomic Power Project

107. SHRI V. SREENIVASA PRASAD:
SHRI M.V. CHANDRASEKHARA MURTHY:

Will the PRIME MINISTER be pleased to state:

(a) whether a major fire broke out at the Kakrapar Atomic Power Project at Surat in South Gujarat in October, 1991;

(b) if so, the estimated loss of property due to this fire;

(c) the causes of the fire;

(d) whether the Government contemplate any steps to avoid recurrence of such incidents in future; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRIMATI MARGARET ALVA): (a) Yes, Sir. There was a localised fire incident (not related to any nuclear system) at the Project.

(b) Between Rs.70 lakhs to Rs.100 lakhs.

(c) Related to a problem in the medium voltage switchgear of the first Unit.